191

## Power Plant in Kolar

5237. SIRI K.H. MUNIYAPPA: Will the PRIME MINISTER t pleased to state :

- (a) whether the Union Government have any proposal to set up a Thermal Power Plant in Kolar which is a very backward district;
  - (b) if so, the details thereof; and
  - (c) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) to (c) The Government of Karnataka has permitted M/s HMG Power (Kolar) Ltd., Bangalore to set up 100 MW DG Power Plant at Kolar, in the Private Sector. The Central Electricity Authority has accorded 'in-principle clearance' to this scheme, subject to certain conditions, to facilitate the company to proceed with various commercial and financial arrangements for this scheme

## Metro Rail in Delhi

5238. SHRI VIJAY GOEL: Will the PRIME MINISTER be pleased to state :

- (a) whether any proposal is pending with the Government about the Metro Rail (underground) in Delhi; and
  - (b) if so the present status of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) Yes, Sir. Thore is a proposal to introduce under ground Metro Rail covering a distance of about 11 Kms. from Central Secretariat to Vishwa Vidyalaya via. Connaught Place, New Delhi Railway Station, Old Delhi Railway Station, ISBT and Old Secretariat.

(b) Ail requisite studies for the project have been completed and the proposal is awaiting Government of India's final investment approval.

## Water Supply and Sewerage Project

5239. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state.

(a) whether a project of Maharashtra Water Supply and Sewerage Project Stage II is sending with Union Government for final clearance:

- (b) if so, since when;
- (c) the level at which it is pending as on now; and
- (d) the time by which it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) to (c) The Maharashtra Water Supply & Sewerage Project (State II) is pending with the Government of Maharashtra and the Maharashtra Water Supply & Sewerage Board for further compliance of the observations communicated by the Union Government. The matter has been under correspondence with the State Government since June, 1995. The State Government has been requested to expedite clearances of the Central Public Health & Environmental Engineering Organisation (CPHEEO), Central Water Commission, Planning Commission, Ministry of Environment & Forests and the Forests Department of the State Government.

(d) No definite time can be indicated at present in view of the various clearances required to be obtained by the State Government.

## Circular Railway

5240. SHRI JITENDRA NATH DAS: SHRI BASUDEB ACHARIA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

- (a) whether the Planning Commission has received the proposal from the Ministry of Railways for completion of Circular Railway alongwith its double track and electricity of the entire stretch for Calcutta;
  - (b) if so, the details thereof;
- (c) whether the Planning Commission has approved the scheme;
- (d) if so, the details thereof and if not, the reasons therefor:
- (e) whether the Government also propose to extend Metro Railway in Calcutta; and
- (f) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) to (d) In 1984, Planning Commission had received a proposal from Ministry of Railways for Calcutta Circular